

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2674/2016

(Arising out of impugned final judgment and order dated 18/11/2015
in CMWP No. 1750/2015 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

ARUN KUMAR SRIVASTAVA Petitioner(s)

VERSUS

STATE OF U.P. AND ORS Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim stay
and permission to place addl. documents on record and permission to
submit additional document(s))

Date : 11/03/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Tanmaya Agarwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for
the petitioner seeking adjournment, the matter is adjourned for one
week.

[O.P. SHARMA]
AR-cum-PS

[INDU BALA KAPUR]
COURT MASTER

Signature Not Verified

Digitally signed by OM
PARKASH SHARMA
Date: 2016.03.11
16:53:31 IST
Reason: